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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

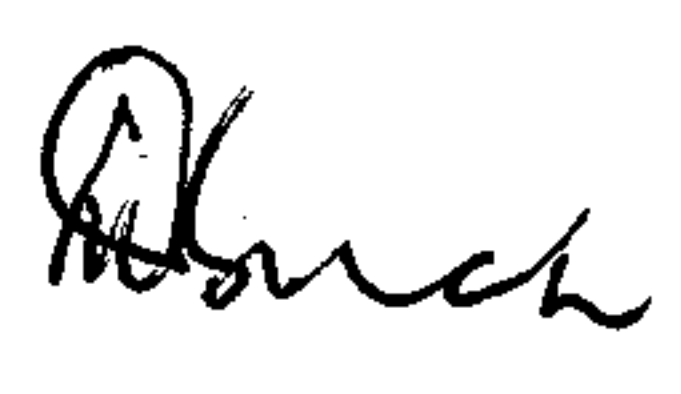
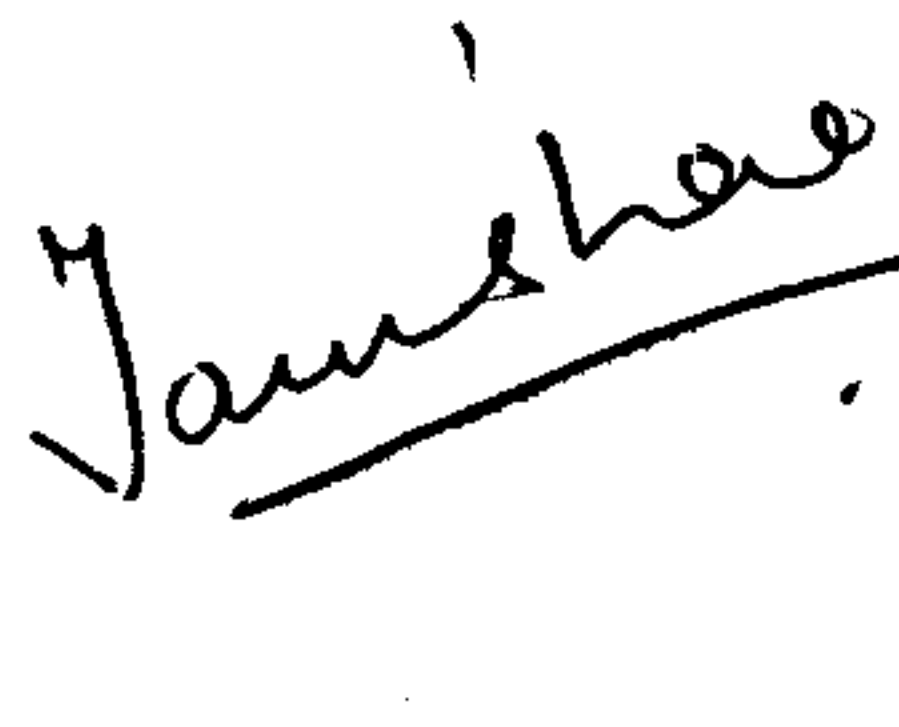
TP No. 102/397-398/NCLT/AHM/2016 (New)
CP No. 63/397-398/CLB/MB/2015(Old)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2018**

Name of the Company: Ganpatbhai K. Patel
V/s.
Saibaba Surfactants Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Hitesh Buch	PCS	Respondents	
2.	Tamisha Khushdumbhi Binu P. Basetal For Arjun R. Sheth	ADV Adv.	"	
3.	Monaal J. Davawala	Advocate	Petitioner	<u>Monaal</u>


ORDER

Learned Advocate Mr. Monaal Davawala i/b SPRS & Co. present for Petitioner.
Learned PCS Mr. Hitesh Buch present for Respondent.

The learned lawyer appearing on behalf of Respondent seeking adjournment on the ground that her senior has undergone serious surgery and he is under further treatment.

Prayer is allowed. Since Respondent has objected as the matter is long pending the petitioner may make alternative arrangement for proceeding with the case.

List the matter on 16.04.2018.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 7th day of March, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL